

**DAILY WISE OBJECTION LIST  
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)  
Date From 12/07/2022 To 12/07/2022**

**Scrutiny**

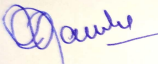
Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	24-06-2022	Restoration Application (IBC)	710102050172022	COMPANY PETITION IB (IBC)/210(ND)2021	BANGALORE AIRPORT TERMINAL SERVICES PVT. LTD. VS GO AIRLINES (INDIA) LTD.	Rule 11 of NCLT, 2016	12-07-2022	page numbering missing after 12 page and 51-52,58-60,66-67,79, not clear page and sign missing in application page and affidavit back date and section wrong and service missing	Vivek A.Vashi
2	28-06-2022	Interlocutory Application (I.B.C)	710102050752022	COMPANY PETITION IB (IBC)/204(ND)2021	UNION BANK OF INDIA VS M/S SUPERTECH LIMITED	Application under any other provisions- IBC	12-07-2022	Verified Date Missed	PARDEEP DAHIYA
3	27-06-2022	Interlocutory Application (I.B.C)	710102050362022	COMPANY PETITION IB (IBC)/876(ND)2020	MAQSOOD ALAM VS AYGARI VISWANDHA SARMA CIRP	Application under any other provisions- IBC,Sec 60(5)	12-07-2022	No. 49-68,Page Not Clear	RASHI JAIN
4	28-06-2022	Interlocutory Application (I.B.C)	710102050822022	COMPANY PETITION IB (IBC)/1913(ND)2019	NAVNEET GUPTA VS AYGARI VISWANDHA SARMA CIRP	Application under any other provisions- IBC	12-07-2022	section wrong according your pdf please choose section 60(5) technically	Navneet
5	28-06-2022	Interlocutory Application (I.B.C)	710102050732022	COMPANY PETITION IB (IBC)/204(ND)2021	UNION BANK OF INDIA VS M/S SUPERTECH LIMITED	Application under any other provisions- IBC	12-07-2022	date verified missing	PARDEEP DAHIYA
6	29-06-2022	Interlocutory Application (I.B.C)	710102050892022	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEP GOEL LIQUIDATOR ONE WORLD TRAVEL SOLUTIONS LIMITED VS M/S SUPERTECH LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	12-07-2022	Page No. 40-41 Page Not Clear	SANDEEP
7	11-07-2022	Interlocutory Application (I.B.C)	710102054052022	COMPANY PETITION IB (IBC)/1446(PB)2018	GAIL INDIA LIMITED VS RATHI SUPER STEEL LIMITED	Rule 11 of NCLT, 2016	12-07-2022	application missing please re-upload file	VARUN K CHOPRA
8	11-07-2022	Interlocutory Application (I.B.C)	710102054172022	COMPANY PETITION IB (IBC)/577(ND)2020	MOHD NAZIM KHAN(1ST PROGRESS REPORT_ZENITH) VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	12-07-2022	page 34 not mention in index and memo party missing	Mohd Nazim
9	11-07-2022	Company Application(Comp anies Act)	710102054192022	COMPANY PETITION (COMPANIES ACT)/126(PB)2019	CONTINENTAL CONSTRUCTION LTD ?S VS MANJEET SINGH BASI &ANR	Rule 11 of NCLT	12-07-2022	23,26,53-58 not clear page and double main case number	aaryan sharma
10	11-07-2022	Interlocutory Application (I.B.C)	710102054082022	COMPANY PETITION IB (IBC)/619(ND)2017	SHRI CHANDRA SHEKHAR VS M/S COSMIC STRUCTURES LIMITED	Sec 60(5)	12-07-2022	memo party missing	ECCHA SHUKLA

11	10-07-2022	Interlocutory Application (I.B.C)	710102053902022	COMPANY PETITION IB (IBC)/1466(ND)2019	VISHAL SHARMA VS NAVNEET KUMAR GUPTA (RESOLUTION PROFESSIONAL)	Sec 60(5)	12-07-2022	welfare 25 rs missing in vakalatnama	Vaibhav Gupta
12	08-07-2022	Interlocutory Application (I.B.C)	710102053632022	COMPANY PETITION IB (IBC)/1941(ND)2019	AHLUWALIA CONTRACTS (INDIA) LIMITED VS JASMINE BUILDMART PRIVATE LIMITED	Rule 11 of NCLT, 2016	12-07-2022	memo party missing	RAKHI
13	09-07-2022	Interlocutory Application (I.B.C)	710102053872022		MR.SAHIL SETHI VS THREE C PROPERTIES PVT. LTD	Rule 154 (1)	12-07-2022	main case not link with application	SAIKRISHNA ASSOCIATES
14	11-07-2022	Interlocutory Application (I.B.C)	710102053922022	COMPANY PETITION IB (IBC)/1466(ND)2019	VINAY KUMAR SANDAL VS NAVNEET KUMAR GUPTA (RESOLUTION PROFESSIONAL)	Sec 60(5)	12-07-2022	14-15 not clear page and welfare rs25 missing in vakalatnama	Vaibhav Gupta
15	11-07-2022	Interlocutory Application (I.B.C)	710102054182022	COMPANY PETITION IB (IBC)/1198(ND)2019	K SUBHRA NARAYAN MOHAPATRA VS NAVNEET KUMAR GUPTA (RESOLUTION PROFESSIONAL)	Application under any other provisions- IBC	12-07-2022	ib not mention in main case	K SUBHRA NARAYAN
16	11-07-2022	Interlocutory Application (I.B.C)	710102054032022	COMPANY PETITION IB (IBC)/1947(ND)2019	SUSHEEL KUMAR GUPTA INTERIM RESOLUTION PROFESSIONAL VS JOSEPH AUGUSTIN CAESAR FINANCE CONTROLLER	Application under any other provisions- IBC	12-07-2022	section wrong in technical and stamp paper and affidavit missing and page 15,17,25, hindi page and26,67-68 not clear page	PARTHO
17	11-07-2022	Interlocutory Application (I.B.C)	710102054012022	COMPANY PETITION IB (IBC)/303(ND)2021	RAJESH CILLALE VS JOSEPH AUGUSTIN CAESAR FINANCE CONTROLLER	Application under any other provisions- IBC	12-07-2022	stamp paper missing and 1-2 page not mention in index and true copy missing	MARRIPATI MAHARSHI VISWARAJ
18	11-07-2022	Company Application(Comp anies Act)	710102054152022	COMPANY APPEAL(COMPANIES ACT)/205(ND)2017	SAI COMPUTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	12-07-2022	page number wrong after 41 page and income tax and roc service missing	Mr. Amit Goel
19	11-07-2022	Company Application(Comp anies Act)	710102054132022	COMPANY PETITION (COMPANIES ACT)/190(PB)2021	J.P.S. KANWAR VS M/S. RAUNAQ AND COMPANY PVT. LTD.	Rule 11 of NCLT	12-07-2022	27-38,41 not clear page	Tanuj Khurana
20	08-07-2022	Company Petition IB (IBC)	710102053332022		IDBI BANK LIMITED VS MOHIT ARORA	Section 95(1)	12-07-2022	&quot;Not Clear Page no. 30, 39, 41, page no. 187 to 197 true copy and sign missed, Vakalatnama court fee 3rs missed, Vol - 1, Vol- 2 index missed, &quot;	SANJAY BAJAJ

21	08-07-2022	Company Petition IB (IBC)	710102053342022		IDBI BANK LIMITED VS RAM KISHORE ARORA	Section 95(1)	12-07-2022	&quot;Not Clear Page No. 30, 39, 41, Page no. 187 to 198 True copy and sign missed, Vakalatnama Court Fee 3rs missed, Vol- 1, Vol- 2 index missed, &quot;	SANJAY BAJAJ
22	08-07-2022	Company Petition IB (IBC)	710102053662022		TUF METALLURGICAL PRIVATE LIMITED VS GOKUL AGRAWAL	Section 95(1)	12-07-2022	Vol 1, Vol- 2 index missed, E- Stamp missed, Not Clear Page No. 20, 170, 176 to 178, 180, 183, 189, 190, Page No. 21 to 43, 63 to 65, 119 to D, 129 to 144, True copy and sign missed, After page no. 121 page no. not mention, After page no. 145 to 231	Vaibhav
23	11-07-2022	Company Petition (Companies Act)	710102053932022		VIBHA AGGARWAL VS SHREE MAHADEV TRADERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12-07-2022	Section 242 fees missed,true copy sign missed in annexures,pgs not clear 118 to 141,179, MoA missed	NITIN MITTAL
24	08-07-2022	Company Petition IB (IBC)	710102053672022		TUF METALLURGICAL PRIVATE LIMITED VS GAUTAM AGRAWAL	Section 95(1)	12-07-2022	&quot;Vol 1, Vol- 2 Index missed, E- Stamp missed, Not Clear Page No. 20, 170, 176 to 178, 183, 189, 190, Page No. 21 to 43, 63 to 65, 118 to D, 129 to 144 True copy and sign missed, After page no. 121 page no. not mention, After page no. 144 to 231 Double pagination, &quot;	Vaibhav
25	11-07-2022	Company Petition (Companies Act)	710102053972022		VIBHA AGGARWAL VS KANTA PAPER PRODUCT PRIVATE LIMITED	Sec. 242(4)	12-07-2022	Section 242,244 fees missed, true copy sign missed in annexures, pgs cut from left side pg no 62, pgs in hindi 88,90, serial no 115 repeated,pgs not clear 163 to 168, AoA missed	NITIN MITTAL

26	08-07-2022	Company Petition IB (IBC)	710102053542022		RASHI PERIPHERALS PRIVATE LIMITED VS GENERATION NXT COMPART PRIVATE LIMITED	IBC Under Sec 9	12-07-2022	&quot;page no. 52, 58, true copy and sign, not clear page no. 74 to 109, 155 to 156, 159, 160, 163 to 168, 179, page no. 170 dim page, &quot;	Ajay
27	08-07-2022	Company Petition IB (IBC)	710102053652022		TUF METALLURGICAL PRIVATE LIMITED VS GAURAV AGRAWAL	Section 95(1)	12-07-2022	Vol 1, Vol- 2 index missed, E- Stamp missed, Page No. 23 to 45, 55 to 58, 69 to 71, 83 to 104, 127 to D, 141 to 156, true copy sign missed, Not Clear Page No. 73 to 74, 76 to 78, 132, 141 to 154, page no. 157 to 193, 230 to 233, Double pagenation,	Vaibhav
28	08-07-2022		0710102020572022/2	COMPANY PETITION IB (IBC)/245(ND)2022	EDUCOMP INFRASTRUCTURE & SCHOOL MANAGEMENT LTD. THROUGH CHAIRMAN OF MONITORING COMMITTEE Vs. MILLENNIUM EDUCATION FOUNDATION	IBC Under Sec 9		Index msising, Five rupees Welfare Fee stamp msising in Vakalatnama	
29	08-07-2022		0710102026342022/1	COMPANY APPLICATION(COMPA NIES ACT)/142(ND)2022	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.	Rule 11 of NCLT		Sign missng in Pages 1 to 36 according to PDF, After Page 425 according to PDF pages wrongly arranged, Some pages in Hindi and Other language also in Volume 3	
30	08-07-2022		0710102029242020/5	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. RAKESH BHATNAGAR	Section 95(1)		Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	
31	08-07-2022		0710102029262020/6	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. ANURADHA BHATNAGAR	Section 95(1)		Welfare Fee stamp and Court Fee stamp msising in Vakalatnama, Page Numbers missing in Index	
32	08-07-2022		0710102032332020/4	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)		Page 14 and 15 according to PDF Not Clear	

33	08-07-2022		0710102032582022/2	COMPANY PETITION IB (IBC)/378(ND)2022	TRANSLUMINA THERAPEUTICS LLP Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9		Diary number not showing in CIS	
34	08-07-2022		0710102037472022/1	COMPANY PETITION (COMPANIES ACT)/88(ND)2022	SUVRO GHOSH & ANR Vs. M/S LAZOI LIFECARE PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)		E-stamp missing	
35	08-07-2022		0710102040752022/2	COMPANY APPEAL(COMPANIES ACT)/117(ND)2022	MR.VIJENDER SHARMA Vs. MR. DHARAMPAL SINGH RAWAT AND OTHER FINANCIAL CREDITORS (AS MENTIONED IN THE MEMO OF PARTIES)	Sec 252 (1),Sec 252 (3)		Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	
36	08-07-2022		0710102053532021/2	COMPANY PETITION IB (IBC)/132(ND)2022	ARYAN INFRAHEIGHT PVT. LTD. Vs. WONDROUS BUILDMART PVT. LTD	IBC Under Sec 9		Index missing	
37	11-07-2022		0710102010662022/8	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED Vs. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9		Pages 85 and 87 according to PDF Not Clear / Now Done	
38	11-07-2022		0710102091422021/3	INTERLOCUTORY APPLICATION (I.B.C)/560(PB)2022	AJIT GYANCHAND JAIN Vs. MR. SATISH SAHIJPAL	Application under any other provisions- IBC		Master Index msising	
39	11-07-2022		0710102092462021/4	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED Vs. INNOVISION LIMITED	IBC Under Sec 9		Notary msising in E- stamp, Incomplete document	
40	11-07-2022		0710200426192018/19	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY Vs. FE - INDIA-LIMITED	IBC Under Sec 9		Main document msising / Now Done	

  
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